NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For hearing	Rule-6 of IB	M.G. Mohan Kumar Vs American Road
No.116/				Technology & Road Solutions Pvt. Ltd.
BB/2017				The state of the s

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard in part. Poovayya & Co. filed vakalath for Petitioner. Counsel for Respondent filed memo along with additional documents. For continuation list it on 23/01/2018.

-Member (T)

Member (J)